

*Annexure*

**Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	1,126,557,877	3	1,126,557,877	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	14,301,440	2	7,737,957	0	4	6,563,483	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
<b>Total</b>		<b>9</b>	<b>1,140,859,317</b>	<b>5</b>	<b>1,134,295,834</b>	<b>0</b>	<b>4</b>	<b>6,563,483</b>		

**Annexure-1**

Name of the corporate debtor: INTERNATIONAL PRINT-O-PAC LIMITED ;  
 List of creditors as on: 02.07.2024

Date of commencement of CIRP: 11<sup>th</sup> JUNE, 2024 ;

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A



**Annexure-2**

Name of the corporate debtor: INTERNATIONAL PRINT-O-PAC LIMITED;  
 List of creditors as on: 02.07.2024

Date of commencement of CIRP: 11<sup>th</sup> JUNE, 2024;

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A

A circular stamp of the Insolvency Professional (IP) is located at the bottom left. The stamp contains the following text: "IBBI IPA-001 IP-P00383 2017-18 10640". A handwritten signature in blue ink is written over the stamp, and a date "2024.07.02" is written next to it.

**Annexure – 3**

**Name of the corporate debtor: INTERNATIONAL PRINT-O-PAC LIMITED;**  
**List of creditors as on: 02.07.2024**

**Date of commencement of CIRP: 11<sup>th</sup> JUNE, 2024;**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Canara Bank-SAMB	25.06.2025	612,654,108	612,654,108	FC-Secured	Yes	Yes	N.A	54.38%	NIL	N.A	N.A	N.A	N.A
2	State Bank of India-SAMB-1	25.06.2025	412,899,868	412,899,868	FC-Secured	Yes	Yes	N.A	36.65%	NIL	N.A	N.A	N.A	N.A
3	HDFC Bank Limited	25.06.2025	101,003,899	101,003,899	FC-Secured	Yes	Yes	N.A	8.97%	NIL	N.A	N.A	N.A	N.A
			1,126,557,877	1,126,557,877					100%					



*[Handwritten signature]*

**Annexure – 4**

Name of the corporate debtor: **INTERNATIONAL PRINT-O-PAC LIMITED;**  
 List of creditors as on: **02.07.2024**

Date of commencement of CIRP: **11<sup>th</sup> JUNE, 2024;**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A

A circular stamp of the Insolvency Professional (IP) is located at the bottom left. The stamp contains the following text: "IBBI", "IPA-001", "IP-P00383", "2017-18", "10640", and "INSOLVENCY PROFESSIONAL". A handwritten signature in blue ink is written over the stamp, and the date "02.07.2024" is written next to it.

**Annexure – 5**

Name of the corporate debtor: **INTERNATIONAL PRINT-O-PAC LIMITED;**

Date of commencement of CIRP: **11<sup>th</sup> JUNE, 2024;**

List of creditors as on: **02.07.2024**

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A



**Annexure – 6**

**Name of the corporate debtor: INTERNATIONAL PRINT-O-PAC LIMITED;**  
**List of creditors as on: 02.07.2024**

**Date of commencement of CIRP: 11<sup>th</sup> JUNE, 2024;**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A



Annexure – 7

Name of the corporate debtor: INTERNATIONAL PRINT-O-PAC LIMITED;  
 List of creditors as on: 02.07.2024

Date of commencement of CIRP: 11<sup>th</sup> JUNE, 2024;

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A





**Annexure – 8**

**Name of the corporate debtor: INTERNATIONAL PRINT-O-PAC LIMITED;**  
**List of creditors as on: 02.07.2024**

**Date of commencement of CIRP: 11<sup>th</sup> JUNE, 2024;**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditors	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Super Bond Adhesives Pvt. Ltd	25.06.24	2,441,315	2,441,315	OC	N.A	N.A	N.A	N.A	N.A	N.A	NIL	NIL	Claim accepted provisionally on the basis of documents submitted with claim form
2	Coim India Pvt. Ltd	25.06.24	1,854,636	0	OC	N.A	N.A	N.A	N.A	N.A	N.A	NIL	1,854,636	Claim under verification
3	Hubergroup India Pvt. Ltd	25.06.24	2,800,544	0	OC	N.A	N.A	N.A	N.A	N.A	N.A	NIL	2,800,544	Claim under verification
4	RRM Trading International Pvt. Ltd.	25.06.24	527,601	0	OC	N.A	N.A	N.A	N.A	N.A	N.A	NIL	527,601	Claim under verification
5	Fortigo Network Logistics Pvt. Ltd	25.06.24	1,380,702	0	OC	N.A	N.A	N.A	N.A	N.A	N.A	NIL	1,380,702	Claim under verification
6	Technova Imaging System Pvt. Ltd	25.06.24	5,296,642	5,296,642	OC	N.A	N.A	N.A	N.A	N.A	N.A	NIL	Nil	Claim accepted provisionally on the basis of documents submitted with claim form
			14,301,440	7,737,957									6,563,483	

**Annexure – 9**

Name of the corporate debtor: **INTERNATIONAL PRINT-O-PAC LIMITED;**  
 List of creditors as on: **02.07.2024**

Date of commencement of CIRP: **11<sup>th</sup> JUNE, 2024;**

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A